

(b) whether Government have made an assessment as to how far the assistance already given has helped the producer and benefited the workers;

(c) whether complaints have been received from various quarters about the misuse of funds and malfunctioning of the cooperatives engaged in husk collection and distribution; and

(d) whether Government propose to arrange for a thorough inquiry into the functioning of the cooperatives at the vionidus levels and the progress of the development scheme and also the complaints referred to in (c) above?

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY (SHRI CHARANJIT CHANANA):

(a) Yes, Sir. The Government of Kerala have sent a scheme for development of Coir Industry during the five year period 1978-79 to 1982-83, involving an outlay of Rs. 61.62 crores consisting of Rs. 24.24 crores as assistance from the Centre, Rs. 32.38 crores as institutional finance and Rs. 5 crores as the State Government's contribution under the plan.

(b) A total of 270 Coir Primary Societies, 13 Manufacturing Societies and four Central Coir Marketing Societies have been restructured and brought under the Coir Development Scheme.

(c) No, Sir.

(d) Does not arise.

Clashes between High Castes and Harijans

1093. SHRI MADHAVRAO SCINDIA: Will the Minister of HOME AFFAIRS be pleased to state:

(a) the number of cases in all States where clashes between high castes and Harijans took place during the last six months;

(b) the number of cases in which clashes were violent and persons killed therein; and

(c) the remedial measures taken by State Governments?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI YOGENDRA MAKWANA):

(a) As per the information received from the State Governments the number of cases where clashes between high castes and Harijans took place for the period December, 1979 to March, 1980 was 3706.

(b) As per the information received from the State Governments the number of cases in which the clashes were violent and persons killed therein was 127.

(c) The Home Minister has written on 10th March, 1980 to the Chief Ministers/Governors of States, where crimes against members of Scheduled Castes have been occurring, conveying to the State Governments guidelines of precautionary and preventive, punitive and rehabilitative measures to be taken for effectively dealing with crimes against them. Steps to be taken to prevent and deal effectively with atrocities on Scheduled Castes and for their economic development were also discussed in detail in the Conference of Chief Ministers/Governors held on 8th April, 1980. The State Governments have been in full agreement with the approach suggested by the Government of India and endorsed at the Conference on 8th April, 1980.

Dismissal of Canteen Employees at Calcutta

1094. SHRI SATYA SADHAN CHAKRABORTY: Will the Minister of INDUSTRY be pleased to state:

(a) whether 52 canteen employees of National Instruments Ltd., Calcutta were dismissed from service in 1971;